

One can be that there may be a new enterprise, and in an enterprise which is just started, there may be a problem in starting this scheme. Then, there are certain corporations which work at one place at one time and at another place at another time. So, that can be a problem. Then, the multiplicity of the unions can also be a problem. It can lead to a lot of problems. So, these are some of the areas.

DR. SHANTI G. PATEL: Sir, there are a large number of public sector undertakings in which workers' participation is not being implemented at all levels. In this case, is there any programme of the Government to have this participation programme implemented by a certain date? As I said earlier, there are a large number of industries in which this has not been implemented.

Secondly, the question is how these workers' representatives are going to be appointed. One is direct election. The other is nomination through the workers' unions. These workers' unions have been recognised not on the basis of election, that is, through votes, secret ballot, by workers, but according to the whims of the managements concerned. May I, therefore, submit that the Government should see that proper representatives who are directly elected or nominated through workers' unions, in whom the workers have shown confidence through secret ballot, are sent at the participating levels to have proper participation.

SHRI VISHWANATH PRATAP SINGH: It is not true that nothing has been done. I have already said that in 42 enterprises at shop floor level and at plant level, the scheme has been implemented and 13 are in the process of implementation. Regarding the suggestion of the election process, it was considered.

MR. CHAIRMAN: I think the Labour Minister will reply.

SHRI VISHWANATH PRATAP SINGH: I suppose, Sir.

DR. SHANTI G. PATEL: I want 'yes' or 'no' reply.

MR. CHAIRMAN: No, he cannot reply. It is the Labour Minister who will reply as this pertains to the representation of labour. Now, Mr. Sukomal Sen.

SHRI SUKOMAL SEN: Regarding workers' participation in the Board of Directors, there is a demand from the labour side that the number of labour Directors in the Board of Directors should be equal to the Directors taken from the management side with equal powers and status in the decision making process. In view of this, whether the Government is ready to accept that suggestion which emanated from the trade unions?

MR. CHAIRMAN: Parity for labour.

SHRI VISHWANATH PRATAP SINGH: At present we do not have 50 per cent representation. We are going on with the scheme which we announced in December. Certainly there could be a goal for future.

MR. CHAIRMAN: Question No. 384.

#### Quality control of stainless steel products

384. SHRI J. P. GOYAL:

SHRI RAMCHANDRA BHARDWAJ:†

Will the Minister of STEEL, MINES AND COAL be pleased to state:

(a) whether Government have any mechanism to control the quality of stainless steel products being sold in the market;

(b) if so, what are the details in this regard; and

(c) if no such mechanism exists, whether Government propose to introduce any mechanism so as to check the overflow of sub-standard stainless steel products?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHI): (a) to (c) A Statement is laid on the Table of the House.

†The question was actually asked on the floor of the House by Shri Ramchandra Bharadwaj.

### Statement

(a) to (c) At present there is no exclusive mechanism to control the quality of stainless steel products. However, the production of stainless steel in the Alloy Steels Plant, Durgapur and Salem Steel Plant is assured by chemical analysis and checking of physical and chemical properties at various stages of production. Manufacturers of the consumer products may, at their option, adopt ISI Certification marks which assures a well defined system of inspection, testing and quality control during production. To facilitate the producers to produce quality products, Government of India has set up Small Industries Service Institutes, Extension Centres, Regional Testing Centres and Field Testing Stations. The Institutes/Centres advise the producers about the mechanism of inspection etc.

There is presently no proposal for introduction of any additional measures to control the quality of stainless steel products.

**श्री रामचन्द्र भारद्वाज :** माननीय मंत्री जी ने अपने उत्तर में कहा है कि फिलहाल वेदांग इस्पात के उत्पादों की किस्म पर नियंत्रण रखने के लिए कोई विशिष्ट क्रियाविधि नहीं है। और फिर यहां से प्रारम्भ कर अंत में इन्होंने कहा है कि इस्पात के उत्पादों की किस्म पर नियंत्रण रखने के लिए कोई अनिवार्य उपाय लागू करने का कोई प्रस्ताव नहीं है।

मान्यवर, मैं निवेदन करना चाहता हूँ कि वेदांग और मिश्र इस्पात के चक्कर में उपभोक्ता लूटा जा रहा है। तो सरकार का भी कुछ कर्तव्य होता है और मैं माननीय मंत्री जी से स्पष्टतया जानना चाहता हूँ कि क्या कोई ऐसी प्रक्रिया वह निर्धारित करेंगे कि जिसमें कि मिश्र और वेदांग इस्पातों को अलग-अलग समझा जा सके और उपभोक्ता सही कीमत दे सके, सही कीमत पर चीज पा सके ?

**श्री वसंत साठे :** महापति जी, यह वेदांग जो स्टील है इस्पात, जिसे स्टेनलैस स्टील कहते हैं, उसमें यह सम्भव नहीं है

कि जो छोटे-छोटे लोग वर्तन या ऐसी चीजें बनाते हैं, उसके ऊपर कोई सरकार की तरफ से सीधा नियंत्रण रखा जाए—वहुत से छोटे उद्योग हैं, लेकिन सरकार ने एक प्रावधान किया है कि आई० एम० आई० स्टैंडर्ड का सर्टिफिकेशन ले सकते हैं यह उद्योग बनाने वाले और लोगों को चाहिए कि जिनका आई० एम० आई० मार्क है, ऐसी ही चीजें लें, जो सव-स्टैंडर्ड चीज है वह न लें। मैं तो कहूंगा कि यह कन्ज्यूमर मूवमेंट के लिये बड़ा आदर्श क्षेत्र है और इसमें लोगों को भी सहयोग देना चाहिए। सरकार ने तो इसकी व्यवस्था कर दी है आई० एम० आई० मार्क की—इतना ही मैं स्पष्टता से कह सकता हूँ।

**श्री रामचन्द्र भारद्वाज :** मान्यवर, उपभोक्ता ही लूटे जाए और उपभोक्ता ही व्यवस्था भी करें कि वह किस तरह न लूटे जाए, यह कहाँ तक सम्भव है, मैं नहीं कह सकता।

जहां तक उपभोक्ताओं के सहयोग की बात है, तो उपभोक्ताओं की जेब पर सीधा इसका असर पड़ता है। सहयोग तो पूर्णतया प्राप्त है माननीय मंत्री जी का अगर हमारी सरकार को, मगर सरकार को भी इसमें पहल करनी चाहिए और आई० एम० आई० ब्रांड की मुहर कहा लगी होगी, इसका भी सही-सही हम लोग आकलन नहीं कर सकते, इसका मूल्यांकन हम लोगों के माहस की बात नहीं है क्योंकि आई० एम० आई० मुहर तो कहीं लगी हुई मिल सकती है, मुहर तकली भी हो सकती है। अब जहां से इसका उत्पादन होकर निकलता है, उस बिंदु पर अगर किसी तरह का नियंत्रण इस्पात के इन्स्टेमाल में नहीं होगा, तो सम्भवतः इसमें कुछ कारगर काम नहीं हो सकेगा।

इसलिए मैं माननीय मंत्री जी से यह अनुरोध करूंगा और जानना चाहूंगा कि क्या जिसको जो कोटा मिलता है वेदांग का, क्योंकि अगर कोई उत्पादक है, तो उसको शीट मिलती होगी, वह शीट वेदांग है या मिश्र, वह कारखाना कैसा बना रहा है, इसकी जवाब देती . . .

श्री वसन्त साठे : यह बात फिर से जो बेदाग है या नहीं, वह तो दाग देखने वाले को पता लगेगा । हम यह कर सकते हैं जैसे मैंने कहा—हमने यह कहा कि दाग न लगे इसका इंतजाम आई० एस० आई० मार्क का हो, लेकिन अब यह कहते हैं कि वह मार्क दिखता नहीं । . . . (व्यवधान) . . .

श्री रामचन्द्र भारद्वाज : कभी-कभी वह छिप जाता है ? मेकअप से दाग भी छिप जाते हैं ।

श्री वसन्त साठे : मुझे यह नहीं मालूम, दाग तो छिप सकता है मेकअप से लेकिन बेदाग कैसे छिप सकता है तो सभापति जी, इंतजाम जो हमने किया है, देखिए, जनता से सहयोग जरूर चाहिए । सभापति जी, मेरा कहना है कि कन्ज्यूमर मूवमेंट अपने देश में एक तरह से वाय्काटिंग ब्रैड गूड्ज होनी चाहिए । हमने आपको मोहर दे दी, अब वह मोहर नकली है या असली है, इसके लिए आप इस चीज को सरकार के या पुलिस अधिकारी के भी नजर में लाए तभी कोई कार्यवाही हो सकती है । इससे ज्यादा करना सरकार के लिये आज संभव नहीं है ।

### WELCOME TO THE VISITING DIGNITARIES FROM MAURITIUS

MR. CHAIRMAN: Hon'ble Members, I have an announcement to make. We have with us this morning seated in the special box, His Excellency Mr. Chattradhari Daby, Speaker of the Legislative Assembly of Mauritius, Mrs. Daby and Mr. Jagdish Goburdhan, Member of the Legislative Assembly of Mauritius who are currently on a visit to our country.

On behalf of the Members of the House and on my own behalf, I take pleasure in extending a very hearty welcome to our distinguished guests and wish them a very enjoyable and fruitful stay in our country. We hope that during their stay with us they will have opportunity to see and learn more about our country and our people. Through them we convey

our greetings and good wishes to the Members of the Legislative Assembly of Mauritius and the friendly people of Mauritius.

### ORAL ANSWERS TO QUESTIONS— contd.

SHRI SUSHIL CHAND MOHUNTA: Sir, I have one or two questions to make on this.

MR. CHAIRMAN: You can put only one question.

SHRI SUSHIL CHAND MOHUNTA: Sir, the questions are so inter-linked that it will be difficult to say whether they are two or one. I would like to know whether it is a fact that high grade quality stainless steel is not being produced in our country and imports through private channels of this item has been liberally permitted. If so, what is the foreign exchange involvement and why no steps have been taken to produce high grade quality stainless steel and by what year, we are expected to achieve self sufficiency in this.

SHRI VASANT SATHE: Sir, we are trying to produce high grade quality stainless steel—the Alloy Steel Plant, as well as Salem but even today, the quantity of stainless steel produced in the country, only 10 per cent is produced in these public sector plants. Rest are produced in the private sector plants but whatever we are not able to produce, they are being allowed to be imported. Now, we are trying to see. It is a question of whole steel production which will include stainless steel also. We are trying to see how we can become self-reliant in this but it will take quite some time.

ठाकुर जगतपाल सिंह : आदरणीय मंत्री जी यह बतायेंगे कि जो स्टील की चादरें हैं उनको इलेक्ट्रोप्लेटिंग करके स्टेनलैस में मिलाकर बेची जा रही हैं, क्या आप उसे चैक करने की सोच रहे हैं ?

**श्री वसंत साठे :** यह जो इस तरह का प्रोसेस है उसका ऊपर हमारा कोई कंट्रोल नहीं हो सकता है। क्या कर सकते हैं, हमारी नज़र में नहीं है।

**SHRI INDRADEEP SINHA:** Sir, the statement that has been laid on the Table of the House is as difficult to understand as Bhagwat Gita. Now, the Minister begins with a statement: there is no exclusive mechanism. That means, there is some general mechanism and when we read, further, we do not find that there is any general mechanism either. There are only extension centres and small industries service institutes and regional district centres. Where is the mechanism? Actually, there is no mechanism. Now, my question is: is it possible for the Government and does the Hon'ble Minister think it necessary to prevent adulteration of stainless steel? This is a kind of adulteration. The Government cannot escape the responsibility by throwing the burden on the consumers. Can the Government take measures to prevent adulteration of stainless steel sheets by stamping them and requiring every manufacturer of stainless steel utensils to use only certified sheets? That will save the small coins in the country; because today what is happening in the country is that our small coins are being melted and put in "homemade" stainless steel and thus second grade stainless steel sheets are created. Is it not necessary for the Government to certify the sheets and ask the manufacturers to use only the certified sheets?

**SHRI VASANT SATHE:** Sir, it is a good suggestion worth considering.

**श्री जगदम्बी प्रसाद यादव :** सभापति जी, मंत्री जी जानते हैं कि यह जमाना स्टेनलेस-स्टील का आ गया है और स्टेनलेस स्टील हर काम में आज व्यवहार कर रहे हैं, इसलिए उपभोक्ता की यह आकांक्षा है कि सरकार ऐसी व्यवस्था डाले और इसलिए मेरा यह प्रश्न है कि स्टेनलेस-स्टील में क्वालिटी की पहचान कर सकें और पहचान कर अच्छी चीजें खरीद सकें, जो अच्छे स्टेण्डर्ड की हों, इसके लिए मैं सरकार से यह पूछना चाहता

हूँ कि सरकार अपनी कोई दुकान या अपनी कोई मैनेजमेण्ट व्यवस्था डाल सकती है माडल के रूप में? यह माडल अच्छी चादरो और अच्छी चीजों के हों और अपने साथ जो कॉपरेटिव है, उसको लेकर ऐसे माडल की दुकानें, चाहे होन-सेल में या रिटेल में जगह-जगह पर डालें, जिससे कि कंज्यूमर यह समझ सके कि इस प्रकार की क्वालिटी अच्छी है और इस प्रकार की चीजें खरीदनी चाहिए। चूंकि आपने सब चीजें यहां पर रखी हैं कंज्यूमर पर, इसलिए मैं चाहता हूँ कि कुछ माडल कुछ नमूने ऐसे पेश करें, जिससे कि सचमुच ही कंज्यूमर को लाभ हो।

**श्री वसंत साठे :** सर, मैं फिर से आपके माध्यम से यह कहना चाहता हूँ कि देश भर में यह बात जाहिर हो कि लोग, जिन चीजों पर आई०एम०आई० मार्क है, वही माडल, वही अच्छी चीजें हैं, उन्हीं को लें, दूसरी चीजों को न लें। इसका प्रचार हमारे माननीय सदस्य भी देश भर में करें और लोगों को भी बताएं तो आप ही आप इसके ऊपर कंट्रोल आ जाएगा।

**श्री सैयद रहमत अली :** सर, बेदाग स्टील के बारे में आली-जनाब मिनिस्टर साहब ने कंज्यूमर मूवमेंट चलाने की बात करते हुए हमें बेआवाज करने की कोशिश की है। लेकिन मैं घीमी आवाज में यह बात अर्ज करना चाहता हूँ कि मुय्यर-बाजार, जो पार्लियामेंट अनेक्सी में है, वहां पर तो जाहिर है कि स्टेण्डर्ड की चीजें आनी चाहिए लेकिन बदवस्ती से मैंने यहां से कुछ गिलासेज खरीदे स्टील के, वे दागदार निकले। तो मैं मंत्री जी से यह जानना चाहता हूँ कि हमें बेआवाज करने के बजाय इन दागदार घबों को मिटाने की कोशिश सरकार की तरफ से की जाएगी या नहीं?

[ شری سید رحمت علی :

سر - بے داغ اسٹیل کے بارے میں  
عالی جناب منسٹر صاحب نے

†[ ] Transliteration in Arabic Script.

کلزیومر سرومیٹ چلانے کی بات  
 کرتے ہوئے ہمیں بے آواز کرنے کی  
 کوشش کی ہے - لیکن میں دھیمی  
 آواز میں یہ بات عرض کرنا چاہتا  
 ہوں کہ سیر بازار جو پارلیمنٹ  
 انیکسی میں ہے وہاں پر تو ظاہر  
 ہے کہ اسٹالرو کی چھڑیں آئی  
 چاہئیں لیکن بدبختی سے میں نے  
 یہاں سے کچھ کلاسز خریدے اسٹیل  
 کے وہ داغدار نکلے تو میں ملنری جی  
 سے یہ جاننا چاہتا ہوں کہ ہمیں  
 بے آواز کرنے کے بجائے ان داغدار  
 دھموں کو مٹانے کی کوشش سرکار  
 کی طرف سے کی جائیگی یا نہیں -

श्री वसन्त साठे : यह तो काफी पुरजोर  
 आवाज में शिकायत की है। सुपर बाजार के  
 जो लोग होंगे, वे जरूर इसको नोट करेंगे और  
 कैसे दाग वह मिटा सकें, इसकी कोशिश करेंगे।

MR. CHAIRMAN: Next question.

\*385. [The questioner (Shri. Leonard Solomon Spring) was absent. For answer vide cols. 39-40 infra.]

\*386. [The questioner (Shri Krishna Kumar Birla) was absent. For answer, vide cols. 40-41 infra.]

#### Service conditions in public sector undertakings

\*387. DR. BAPU KALDATE:

DR SHANTI G. PATEL:†

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that public sector undertakings under his Ministry have different set of rules and guidelines with

†The question was actually asked on floor of the House by Dr. Shanti G. Patel.

regard to pay and allowances and other service conditions for their employees;

(b) if so, what are the reasons therefor; and

(c) what steps Government propose to take to bring uniformity in this regard in all the public sector undertakings"

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) to (c) A Statement is laid on the Table of the House.

#### Statement

While the general conditions of service (Conduct Rules, Disciplinary Rules etc.) governing the employees of the institutions coming under the administrative control of the Ministry of Finance, are broadly similar, the pay and allowances of employees of different institutions such as the Reserve Bank of India, the commercial banks, insurance corporations, Regional Rural Banks etc. are different. The difference is on account of historical factors and the fact that the function of the institutions and the nature of work are different. In view of this, there cannot be complete uniformity in the pay and allowances of employees in different institutions.

DR. SHANTI G. PATEL: Sir, as you are aware, the Supreme Court, the wage boards and other wage fixing authorities have fixed wages on the basis of a certain principle and this principle is to fix wages on the basis of condition prevailing in the industry-cum-region. What we find now is that a number of public sector undertakings are not fixing wages and service conditions on this basis. May I know from the hon. Minister what steps he proposes to take so that the wages and service conditions are fixed at least on the basis of industry-cum-region.

SHRI JANARDHAN POOJARI: Sir, so far as part (a) of the question is concerned, it refers to public sector undertakings under our Ministry, the Finance Ministry. And, as you know, Sir, the undertakings which are under the Finance Ministry are the Reserve Bank of India,